

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-III**

**ITEM No. 305**  
**IB-759/ND/2023**

**IN THE MATTER OF:**

M/s. Goldilocks India Pvt. Ltd.

... Petitioner/Applicant

**Order u/S. 59 of Insolvency & Bankruptcy Code (IBC), 2016.**

**Order delivered on 21.03.2024**

**CORAM:**

**SH. BACHU VENKAT BALARAM DAS**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. ATUL CHATURVEDI**  
**HON'BLE MEMBER (TECHNICAL)**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Petitioner : Mr. Alok Kumar Tripathi, PCS  
For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

List the matter on **12.04.2024**.

-Sd-  
**(COURT OFFICER)**

Ajay